BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.429/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name	of the Company	Amritasha Vyapaar Pvt.l	Ltd. & Ors.	
Under Section		230-232		
SI. No.			Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, NOV

Jehlm

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ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)